

India Ltd. in 1984-85, Planning Commission have allocated Rs. 851.50 crores for Coal India Ltd. during the year 1985-86.

Visit of Delegation of Punjab-Haryana-Delhi Chamber of Commerce and Industry to China

3692. SHRIMATI USHA CHOU-DHARI : Will the Minister of COMMERCE be pleased to state :

(a) whether a delegation on behalf of the Punjab-Haryana-Delhi Chamber of Commerce and Industry went to China to explore the possibility of large trade and setting up joint ventures ; and

(b) if so, the details in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) (a) Yes, Sir.

(b) A 15 member delegation from the Punjab, Haryana, Delhi Chamber of Commerce and Industry visited China from 24th March to 7th April, 1985 on the invitation of China Council for promotion of International Trade (CCPIT) The delegation visited Beijing, Shanghai, Nanjing, Guangzhou and Shenzhen Special Economic Zone. Memoranda of Understanding were signed with the Sub-Councils of CCPIT at Shanghai, Jiangsu and Guangzhou. Areas for setting up of joint ventures were also identified.

Financial Assistance to States by I.D.B.I.

3693. SHRI C.P. THAKUR : Will

the Minister of FINANCE be pleased to state :

(a) the quantum and distribution of financial assistance sanctioned by the Industrial Development Bank of India to different States during the last three years ;

(b) how Bihar compares with other States in this respect ; and

(c) the steps taken/ proposed to be taken to fill in the gap ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Details of statewise sanction of assistance by the Industrial Development Bank of India (IDBI) during the last 3 years are given in the statement attached.

(b) The share of Bihar in total assistance sanctioned by Industrial Development Bank of India (IDBI) moved up from 2.04% in 1981-82 to 3.35% in 1982-83 but declined to 2.50% in 1983-84.

(c) Various incentives like interest-free loans for infrastructure development, reduced promoters' contribution, non-stipulation of the convertibility clause and concessions in rate of interest etc. are offered to entrepreneurs to encourage them to set up industrial units in identified backward areas, including such areas in Bihar. The IDBI has already initiated an Entrepreneurship Development Programme (EDP) in Bihar and more EDPs have been planned.

Statement

State-wise details of Assistance Sanctioned*

(Period: July-June)

(Rs. lakhs)

S.No.	State	1981-82	1982-83	1983-84
1.	Andhra Pradesh	14380	15431	33738
3.	Assam	1424	1630	2121
3.	Bihar	3275	6966	6423
4.	Gujarat	27539	26760	32680

*Includes Project loans, Underwriting, Soft Loans, TDF loans, Refinance, Bills rediscounting and Guarantees.

5. Harayana	4470	8675	10411
6. Himachal Pradesh	2320	2079	2452
7. Jammu & Kashmir	1757	1871	2757
8. Karnataka	11147	14155	22966
9. Kerala	3790	5652	6893
10. Madhya Pradesh	8218	8105	11408
11. Maharashtra	24580	29053	28531
12. Manipur	73	45	213
13. Meghalaya	215	155	83
14. Nagaland	206	102	178
15. Orissa	6953	9212	10917
16. Punjab	3835	8834	8247
17. Rajasthan	8262	14326	9643
18. Sikkim	17	38	285
19. Tamil Nadu	13309	22118	26037
20. Tripura	320	144	34
21. Uttar Pradesh	12218	14840	23592
22. West Bengal	5759	10508	10992
23. Union Territories	6736	7029	5684
Total	160803	207728	256285

Investments of IDBI & ICICI in Various States

3694. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of FINANCE be pleased to state :

(a) the investment of Industrial Development Bank of India and Industrial Credit and Investment Corporation of India in West Bengal, Assam, Orissa, Maharashtra Bihar and Gujarat in 1982-83, 1983-84 and 1984-85 ;

(b) the reasons for discrimination if any ;

(c) whether it is proposed to give priority to entire Eastern and North Eastern Region through these financial institutions during the Seventh Five Year Plan so as to bring them on par with States ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :

(a) to (d) Details of sanctions and disbursements of assistance by Industrial Development Bank of India (IDBI) and Industrial Credit & Investment Corporation of India (ICICI) in West Bengal, Assam, Orissa, Maharashtra, Bihar and Gujarat during 1982-83, 1983-84, 1984-85 (upto December, 1984) are furnished in the attached Statement. Flow of institutional assistance to a particular State/region depends on the number of viable proposals originating from the State/region. The extent of financial assistance to Eastern and North Eastern Region during the 7th Plan period would depend upon the number of viable proposals that may be received from these regions.